

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 111

C.P. (IB) No. 212/Chd/Hry/2021

**IN THE MATTER OF:**

Vee Kay Traders

...Petitioner

Vs.

D. Concrete Flooring Pvt. Ltd.

...Respondent

**Under Section:** 9, IBC 2016

**Order delivered on 18.04.2024**

**CORAM:**

**SH. UMESH KUMAR SHUKLA**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For the parties : None

**ORDER**

Since no one has put an appearance on behalf of the parties when the matter is taken up, list the matter for consideration on 21.05.2024.

Sd/-

Sd/-

**(UMESH KUMAR SHUKLA)**  
**MEMBER (T)**

Preeti

**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**